

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1534  
ANSWERED ON:09.08.2011  
COLLABORATION IN FILM INDUSTRY  
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**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether several countries including Australia have shown interest for collaboration/agreement in the field of Indian film industries;
- (b) if so, the details thereof and the demands/issues so far placed before the Government;
- (c) whether the Government has held consultations with the State Government and experts in this regard;
- (d) if so, the details thereof and the extent to which Indian film industry is likely to benefit from such collaboration; and
- (e) the steps taken by the Government to monitor foreign funds/funding in Indian film industry?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (DR. S. JAGATHRAKSHAKAN)

(a) & (b) This Ministry has received requests from Governments of some countries, including Australia, to enter into Audio-Visual Co-production Agreements on Government-to-Government basis. So far, the Government of India have entered into Audiovisual/film Co production Agreements with the Italy, UK and Northern Ireland, Federal Republic of Germany, Brazil, France and New Zealand. Inter-governmental co-production agreements are umbrella agreements under which private, quasi-government or Government agencies enter into contracts to produce films together. Such films are treated as National films in both the countries, that is to say that a co-produced film cannot be treated differently from a domestically produced film in each of the co-producing countries.

(c) & (d) Government consults experts / stakeholders, whenever necessary, during bi-lateral negotiation stage. Some of the benefits which have been identified as arising from such collaborations are as given below:

- (i) Producers from both countries get an opportunity to pool their creative, artistic, technical, financial and marketing resources to co-produce films;
- (ii) Risks get shared and there is a wider natural audience base;
- (iii) The chances of Indian locales being utilized for shooting raises the visibility of India as a preferred shooting destination, which in turn helps in employment and income generation.
- (iv) The possibility of outsourcing of animation & post-production work to Indian companies also increases.
- (e) Does not arise as no contract has been signed by co-producers under any of the Agreement so far.